Directorate General of Foreign Trade
UdyogBhawan
DES-V Section
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Minutes of NC-V meeting No.11/AM 16 held on 18.06.2015

The meeting No.11/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4)) was held on 18.06.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri B.B. Bharti, Joint Textile Commissioner	TC Office, Mumbai
2.	Shri V.K. Kohali, Director	TC office, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	ShriNandLal, Consultant	DIPP
5.	ShriRatanLalMeena, FTDO	DGFT

The agenda for meeting No.11/AM-16 dated 18.06.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 11/84-ALC3/2015 **MEETING DATE** : 18.06.2015

1	**Case No.:13/10/84-ALC3/2014**	Party Name:ALPS INDUSTRIES LTD.	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Case Deffered**
	HQ File :01/84/050/00068/AM15/	RLA File :05/23/040/00026/AM15/	Lic.No/Date:0510385549 02.05.2014	Defer Date:
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the representative of the firm Shri Vijender Singh, Manager (Commercial) had appeared for Personal Hearing before NC. The Committee and other Technical Members were not satisfied. Therefore, Committee decided to call for Personal Hearing again and defer the case for re-listing on 25.6.2015.			
2	**Case No.:3/20/84-ALC3/2014**	Party Name:GRINDWELL NORTON LTD	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Case Deffered**
	HQ File :01/84/050/00136/AM15/	RLA File :03/94/040/01117/AM14/	Lic.No/Date:0310782585 23.05.2014	Defer Date:16.07.2015
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 16.07.2015.			
3	**Case No.:1/33/84-ALC3/2014**	Party Name:SWETA CHAUDHRY	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Case Deffered**
	HQ File :01/84/050/00264/AM15/	RLA File :02/24/040/00116/AM15/	Lic.No/Date:0210205049 09.10.2014	Defer Date:16.07.2015
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has not furnish the sketch with all indicated items in this case. Therefore the committee decided to ask the firm for the same with samples of the product. The case stands for re-listing on 16.07.2015.			

4	**Case No.:10/39/84-ALC3/2014**	Party Name:HIJAZ KURODA GLOVES COMPANY PVT LTD	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Reject**
	HQ File :01/84/050/00321/AM15/	RLA File :04/24/040/00227/AM15/	Lic.No/Date:0410159894 17.12.2014	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and noted that a deficiency letter was issued to the firm on 17.02.2015 as they have not given the CAD/CAM of the export product but reply of the firm have not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

5	**Case No.:1/11/84-ALC3/2015**	Party Name:B.M.PROCESSING INDUSTRIES (A UNIT OF M/S-RADHEY	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:Case Approved**
	HQ File :01/84/050/00079/AM16/	RLA File :05/23/040/00441/AM15/	Lic.No/Date:0510392575 24.12.2014	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dyed viscose rayon filament yarn/ twisted viscose rayon filament yarn/ dyed & twisted viscose rayon filament yarn (net content of import item in export product) undyed & untwisted viscose rayon filament yarn= 59,405.941 kgs.)	59405.941Kgs	Undyed & untwisted viscose rayon filament yarn	60000.000Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

6	**Case No.:17/46/84-ALC3/2014**	Party Name:SWETA CHAUDHRY	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:Deffered**
	HQ File :01/84/050/00433/AM15/	RLA File :02/24/040/00215/AM15/	Lic.No/Date:0210205552 12.02.2015	Defer Date:16.07.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has not furnish the sketch with all indicated items in this case. Therefore the committee decided to ask the firm for the same with samples of the product. The case stands for re-listing on 16.07.2015.

7	**Case No.:8/11/84-ALC3/2015**	Party Name:MICROFIBER CORP.PRIVATE LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:Case Deffered**
	HQ File :01/84/050/00086/AM16/	RLA File :03/95/040/00929/AM15/	Lic.No/Date:0310794482 10.03.2015	Defer Date:16.07.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that

the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 16.07.2015.

Case No.:4/11/84-ALC3/2015	Party Name:WELSPUN SYNTEX LTD.	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:CaseApproved**
HQ File :01/84/050/00082/AM16/	RLA File :03/95/040/01062/AM15/	Lic.No/Date:0310794794 23.03.2015	

8 **Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon textured crimped yarn	250000.000 Kgs	Nylon partially oriented synthetic yarn	252500.000Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/11/84-ALC3/2015	Party Name:WELSPUN SYNTEX LTD.	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:CaseApproved**
HQ File :01/84/050/00083/AM16/	RLA File :03/95/040/01061/AM15/	Lic.No/Date:0310794903 26.03.2015	

9 **Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon textured crimped yarn	250000.000 Kgs	Nylon Chips	262500.000 Kgs ~~(including 5% wastage~~)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/11/84-ALC3/2015	Party Name:GLOBAL NONWOVENS LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:CaseApproved**
HQ File :01/84/050/00085/AM16/	RLA File :03/94/040/01141/AM15/	Lic.No/Date:0310794910 26.03.2015	

10 **Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity		Import item	Quantity allowed

1.	SPUNBOND NONWOVEN FABRIC UP TO 25 GSM Fabric made from PP having weight less than 25 GSM for application in Hygine Industry	350.000 MT	1	Polypropolyne Granules Extrusion application & used in continue filament	392.000 MT
			2	Chemical for Nonwovens (Surfactant : Stantex S 6327, Duron OF 4012, Duron SL 4069, Silastol PHP 26) Antistatic property in Nonwovens	21.000 MT
			3	Colour Master Batch (Remafin SB Teal Green 14121 F, Remafin MB Teal Green 14122 F, Remafn S Medical Blue 14731 F, Remafin MB Medical Blue 14732 F, Remafin SB Yellow 14733F, Remafin MB Yellow 14734 F Remafin White 14735 F, Remafin White 9091 F, Remafin SB Green Polor 15127 F, Remxfin MB Green Polor 15128 F Remafin SB Blue 15123 F, Impart Colour to Nonwovens	14.000 MT
2.	SPUNBOND NONWOVEN FABRIC UP TO 26 GSM to 70 GSM Fabric made from PP having weight 26 to less than 70 GSM for application in Hygine Industry	150.000MT	1.	Polypropolyne Granules Extrusion application & used in continue filament	168.000 MT
			2.	Chemical for Nonwovens (Surfactant : Stantex S 6327, Duron OF 4012, Duron SL 4069, Silastol PHP 26) Antistatic property in Nonwovens	9.000 MT
			3.	Colour Master Batch (Remafin SB Teal Green 14121 F, Remafin MB Teal Green 14122 F, Remafn S Medical Blue 14731 F, Remafin MB Medical Blue 14732 F, Remafin SB Yellow 14733F, Remafin MB Yellow 14734 F Remafin White 14735 F, Remafin White 9091 F, Remafin SB Green Polor 15127 F, Remxfin MB Green Polor 15128 F Remafin SB Blue 15123 F, Impart Colour to Nonwovens	6.000 MT

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

11	**Case No.:6/11/84-ALC3/2015**	Party Name: BHIM POLYFAB INDUSTRIES	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Case Approved**
	HQ File	RLA File	Lic.No/Date:0310795053	

:01/84/050/00084/AM16/	:03/94/040/00861/AM15/	31.03.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP woven jumbo bags-fibc net cont- pp woven fabrics 100000 kgs	100000.000 Kgs	PP woven fabrics	102000.000 (including 2 % wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:9/11/84-ALC3/2015	Party Name:VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:Case Approved**
HQ File :01/84/050/00087/AM16/	RLA File :03/95/040/01047/AM15/	Lic.No/Date:0310795061 31.03.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flax fabrics [dyed/undyed]	14245.000 Kgs	Flax yarn	14957.000 Kgs. (including 5 % wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

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Case No.:1/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status:Approved**
HQ File :01/84/050/00027/AM16/	RLA File :56/24/040/00066/AM15/	Lic.No/Date:5610004582 13.04.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratified the authorization issued in this case as per repeat base of Lic.No/Date: 5610004452 dated 22.10.2014 ratified by the NC in its meeting held on 11.12.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP woven jumbo bags milky white neo-con brand (fibc)	499750.000 Kgs.	P.P. Granules	1.10 Kgs./kg. content in export product.
			LLDPE Granules	1.05 Kgs./kg. content in export product.
			Additive master batch U.V. Stabilizer	5250 Kgs.
			Propylene copolymers (vistamaxx)	1.05 Kgs./kg. content in export product.
			LDPE for lamination	1.05 Kgs./kg. content in export product.
			Colour master batch	5250 Kgs

			HDPE Granules for thread	1.05 Kgs./kg. content in export product.
			P.P. Granules for packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:2/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Approved**
HQ File :01/84/050/00028/AM16/	RLA File :56/24/040/00065/AM15/	Lic.No/Date:5610004583 13.04.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratified the authorization issued in this case as per repeat base of Lic.No/Date: 5610004452 dated 22.10.2014 ratified by the NC in its meeting held on 11.12.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven Jumbo Bags Milky White Neo-con Brand (FIBC)	499750.000 Kgs.	P.P. Granules	1.10 Kgs./kg. content in export product.
			LLDPE Granules	1.05 Kgs./kg. content in export product.
			Additive master batch U.V. Stabilizer	5250 Kgs.
			Propylene copolymers (vistamaxx)	1.05 Kgs./kg. content in export product.
			LDPE for lamination	1.05 Kgs./kg. content in export product.
			Colour master batch	5250 Kgs
			HDPE Granules for thread	1.05 Kgs./kg. content in export product.
			P.P. Granules for packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:3/3/84-ALC3/2015	Party Name:ATLAS LEATHER CORP	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Approved**
HQ File :01/84/050/00029/AM16/	RLA File :06/24/040/00001/AM16/	Lic.No/Date:0610038125 20.04.2015	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Sofa covers made from bonded leather (Imported material must be used 3960.11 meter and should conform in export documents)	370.000 Set	Bonded leather composition 65% polyurethane, 10% polyester, 15% leather	4000.000 Meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:1/7/84-ALC3/2015	Party Name:GANGA ACROWOOLS LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Approved**
	HQ File :01/84/050/00045/AM16/	RLA File :30/24/040/00007/AM16/	Lic.No/Date:3010103482 13.05.2015	

16 **Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as repeat base of Authorisation No. 3010102897 dated 05.06.2014 ratified by the NC in its meeting held on 13.11.2014, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Acrylic Dyed Yarn (Under Worsted System) (1.11Kg/Kgs content in export product)	3,00,000 Kgs	Acrylic Fibre 1.3-5.7 D	333000 Kgs
			Cationic Dyes100% Strength/or optical brightner.	6000 Kgs
			Chemicals viz. Retarder/ Softener/Anti-static AgentTextile Auxiliaries	15000 Kgs
			Wax roll textile grade wax	600 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:2/11/84-ALC3/2015	Party Name:HIJAZ KURODA GLOVES COMPANY PVT LTD	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Deffered**
17	HQ File :01/84/050/00080/AM16/	RLA File :04/24/040/00028/AM16/	Lic.No/Date:0410160577 26.05.2015	Defer Date:16.07.2015

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 16.07.2015.

	Case No.:3/11/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:11/84-ALC3/2015 18.06.2015	**Status: Approved**
	HQ File :01/84/050/00081/AM16/	RLA File :56/24/040/00006/AM16/	Lic.No/Date:5610004622 11.06.2015	

18 Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratified the authorization issued in this case as per repeat base of Lic.No/Date: 5610004452 dated 22.10.2014 ratified by the NC in its meeting held on 11.12.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven Jumbo Bags Milky White Neo-con Brand (FIBC)	10,00,000 Kgs.	P.P. Granules	1.10 Kgs./kg. content in export product.
			LLDPE Granules	1.05 Kgs./kg. content in export product.
			Master batch U.V.	10,500 Kgs.

			Stabilizer	
			Propylene copolymers (vistamaxx)	1.05 Kgs./kg. content in export product.
			LDPE for lamination	1.05 Kgs./kg. content in export product.
			Colour master batch	10,500 Kgs
			HDPE Granules for thread	1.05 Kgs./kg. content in export product.
			P.P. Granules for packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Manual Agenda Cases

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Case No.108	M/s Orient Craft Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/074/AM-16/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510379237 dated 12.02.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Cushion Cover, 30X50 CMS, GSM 465(+/- 10%), width 56''	3450 Pcs	1.	100% Linen Woven fabric GSM 465(+/- 10%), width 56'' (Unwashed)	0.57 SQM/Pcs
2.	Cushion Cover, 50 X 50 CMS, GSM 465(+/- 10%), width 56''	2850 Pcs	2.	100% Linen Woven fabric GSM 465(+/- 10%), width 56''(Unwashed)	0.87 SQM/Pcs
3.	Cushion, 30 X50 CMS, GSM 465(+/- 10%), width 63''	1640 Pcs	3.	100% Linen Woven fabric GSM 465(+/- 10%), width 63'' (Unwashed)	0.89 SQM/Pcs
4.	Napkin, 6"X 6", GSM 465(+/- 10%), width 120''	6336 Pcs	4.	100% Linen Woven fabric GSM 465(+/- 10%), width 120'' (Unwashed)	0.07 SQM/Pcs
5.	Placemat, 15"X20", GSM 465(+/- 10%), width 63''	4232 Pcs	5.	100% Linen Woven fabric GSM 465(+/- 10%), width 63'' (Unwashed)	0.33 SQM/Pcs
6.	Runner, 16'X108", GSM 465(+/- 10%), width 63''	3416 Pcs	6.	100% Linen Woven fabric GSM 465(+/- 10%), width 63'' (Unwashed)	1.61 SQM/Pcs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

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Case No.109	M/s Orient Craft Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/075/AM-16/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Duvet Cover 140 X200 CMS, Front , Back & Flap, made of 100% Cotton woven fabric GSM 120 (+/- 10%) width 112''alongwith 70% Cotton 30% Silk woven fabric GSM 68(+/- 10%), width 54"	584 Pcs	1.	100% Cotton woven fabric GSM 120 (+/- 10%) width 112''	8.99 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 68(+/-10%), width 54"	1.14 SQM/Pcs
2.	Duvet Cover 200X200 CMS made of 100% Cotton woven fabric GSM 120 (+/- 10%) width 112'' alongwith 70% Cotton 30% Silk woven fabric GSM 68(+/- 10%), width 54"	834 Pcs	1.	100% Cotton woven fabric GSM 120 (+/- 10%) width 112''	12.74 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 68(+/-10%), width 54"	1.25 SQM/Pcs
3.	Duvet Cover 225X220 CMS made of 100% Cotton woven fabric GSM 120 (+/- 10%) width 112''alongwith 70% Cotton 30% Silk woven fabric GSM 68(+/- 10%), width 54"	1524 Pcs	1.	100% Cotton Woven fabric GSM 120 (+/- 10%) width 112''	14.28 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 68(+/- 10%),width 54"	1.38 SQM/Pcs
4.	Duvet Cover 260 X 220 CMS made of 100% Cotton woven fabric GSM120(+/- 10%) ,width 112''alongwith 70% Cotton 30 % Silk woven fabric GSM 68 (+/- 10%),width 54"	1156 Pcs	1.	100% Cotton woven fabric GSM 120(+/- 10%) width 112''	16.47 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 68(+/-10%), width 54"	1.45 SQM/Pcs
5.	Duvet Cover 290 X 235 CMS, Front , Back & Flap made of 100% Cotton Woven fabric GSM120(+/- 10%) ,width 112'alongwith 70% Cotton 30% Silk woven fabric GSM 68(+/- 10%), width 54"	200 Pcs	1.	100% Cotton woven fabric GSM 120(+/- 10%),width 112"	18.43 SQM /Pcs/
			2.	70% Cotton 30% Silk woven fabric GSM 68(+/-10%), width 54"	1.57 SQM/Pcs
6.	Flat Sheet 180X275 CMS made of 100% Cotton Woven fabric GSM 120(+/- 10%) width 112" alongwith 70% Cotton 30% Silkwoven fabric GSM 120(+/-10%), width 54"	344 Pcs	1	100% Cotton woven fabric, GSM 120(+/- 10%),width 112"	5.80 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%), width 54"	0.56 SQM/Pcs

7.	Flat Sheet 230X275 CMS , Front made of 100% Cotton Woven fabric, GSM 120(+/-10%) width 112" alongwith 70% Cotton woven fabric,, GSM 120(+/-10%), width 54"	420 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%),width 112"	7.34 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%),width 54"	0.71 SQM/Pcs
8.	Flat Sheet 275X275 CMS made of 100% Cotton Woven fabric, GSM 120(+/-10%) alongwith 70% Cotton 30% Silk woven fabric,GSM 120(+/-10%)	578 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%)	8.76 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%),	0.85 SQM/Pcs
9.	Flat Sheet 305 X 275 CMS made of 100% CottonWoven fabric GSM 120(+/- 10%) width 112"alongwith 70% Cotton 30% Silk woven fabric GSM 120(+/-10%) width 54"	428 Pcs	1	100% Cotton woven fabric, GSM 120(+/- 10%)width 112"	9.70 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%),width 54"	0.95 SQM/Pcs
10.	Flat Sheet 320 X 290 CMS made of 100% Cotton Woven fabric, GSM 120(+/-10%) width 112"alongwith 70% Cotton 30% Silk woven fabric, GSM 120(+/-10%), width 54	144 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%)width 112"	10.18 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%),width 54"	0.99 SQM/Pcs
11.	Pillow Case 50X75 CMS made of 100% Cotton woven fabric, GSM 120(+/-10%) width 112" alongwith 70% Cotton 30% Silk woven fabric GSM 120(+/-10%), width 154"	8092 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%) width 112"	1.14 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%),width 54"	0.65 SQM/Pcs
12.	Pillow Case 50X90 CMS made of 100% Cotton woven fabric, GSM 120(+/-10%) width112"alongwith 70% Cotton 30% Silk woven fabric GSM 120(+/-10%), width 54"	2032 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%)width 112"	1.34 SQM/Pcs
			2.	70% Cotton 30% Silk woven fabric GSM 120(+/-10%), width 54"	0.71SQM/Pcs
13.	Pillow Case 65 X 65 CMS made of 100% Cotton woven fabric, GSM 120(+/-	1500 Pcs	1.	100% Cotton woven fabric, GSM 120(+/- 10%)width 112"	1.28 SQM/Pcs

	10%) width 112"alongwith 70% Cotton 30% Silk woven fabric GSM 120(+/- 10%), width 54"		2.	70% Cotton 30% Silk woven fabric GSM 120(+/- 10%),width 54"	0.67 SQM/Pcs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.110	M/sChelsea Mills.
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/070/AM-16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510389084 dated 25.06.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	100% Cotton Yarn Dyed Matching Mens Long Tab Workers long Shirt with Pockets, made of 100% Cotton Yarn Dyed Woven Fabric GSM 292 +/- 10%, Style No. 534301	6698 No/ Pcs	1.	100% Cotton Yarn Dyed Woven Fabric GSM 292 +/- 10%	3.78 SQM/Pcs
			2.	Sensor Tag	1 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.111	M/s.Chelsea Mills
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/071/AM-16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510393403 dated 27.02.2015.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	98% Cotton 2% Spandex denim Womens (Big & Tall) Long Sleeves Jackets made of 98% Cotton 2% Spandex denim Fabric, GSM = 340+/- 10%, Style No: 221729/ 289652/ 474550/926983/939929/379120	13080 Nos/Pcs	1.	98% Cotton 2% Spandex Denim Fabric, GSM= 340+/- 10%	3.55 Sqm
			2.	Snap Fastener	14 Set
			3.	Security Sensor Tag	1 Set
2.	70% Cotton 28% Polyester 2% Spandex Stretch Denim Womens Overall made of 70% Cotton 28% Polyester 2% Spandex Stretch Fabric, GSM- 323+/- 10% alongwith 70% Polyester 30% Cotton	4905 Nos/Pcs	1.	70% Cotton 28% Polyester 2% Spandex Stretch Fabric, GSM- 323+/- 10%	3.45 Sqm
			2.	Snap Fastener	3 Set

	Dyed Lining Fabric,GSM :110+/-10% Style No. 157352		3.	Rivets	5 Set
			4.	HAPS & Slider (Adjustable Buckels)	2 Set
			5.	70% Polyester 30% Cotton Dyed Lining Fabric , GSM :110+/-10%	0.35 Sqm
			6.	Security Sensor Tag	1 Set
3.	85% Cotton 15% Polyster Denim Long Sleeves (Tall & Big) Girls Full Length Shirt Dresses With Long Wide Belt style No: 597442	2055 Nos/Pcs	1.	85% Cotton 15% Polyster Denim Fabric, GSM	2.87 Sqm
			2.	Security Sensor Tag	1 Set
4.	69% Cotton 30% Polyster 1% Spandex Stretch Boot Cut Young Girls Denim Rhinestone Jeans style No:684259	2400 Nos/Pcs	1.	69% Cotton 30% Polyster 1% Spandex Stretch Denim Fabric, GSM 314+/-10%	2.12 Sqm
			2.	Snap Fastener	1 Set
			3.	Plastic Rhinestone Sticker on Transper Paper	130 Pcs
5.	100% Cotton Denim infants Tiered Skirtall with 100% Cotton Dyed Diaper Cover Style No: 451119/ 408687/ 476282/544613	5840 Nos/Pcs	1.	100% Cotton Denim Fabric	1.35 Sqm
			2.	100% Cotton Dyed Fabric	0.40 Sqm
			3.	Snap Fastener	8 Set
6.	100% Cotton Overdyed Denim Mens (Tall & Big) 2 Picts Shirts style No. : 7288320/163975	3598 Nos/Pcs	1.	100% Cotton Overdyed Denim Fabric	3.52 Sqm
			2.	Security Sensor Tag	1 Set

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.112	M/s Orient Craft Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/073/AM-16/DES-V

Ratification of input output norms in respect of Annual Advance Authorization No. 0510392682 dated 20.01.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed

1.	Blanket 200 x 250 CMS made of Shell 100% Cotton woven fabric GSM 320 (+/-10%) along with 60% Cotton 40% Silk woven fabric GSM 65 (+/-10%)	600 PCS	1.	100% Cotton woven fabric GSM 320 (+/-10%)	6.15 Sqm
			2.	60% Cotton 40% Silk woven fabric GSM 65 (+/-10%)	2.06 Sqm
2.	Cushion Cover 30 x 50 CMS Front & Back made of 100% Cotton woven fabric GSM 320 (+/-10%) along with 60% Cotton 40% Silk woven fabric GSM 65 (+/-10%)	600 PCS	1.	100% Cotton woven fabric GSM 320 (+/-10%)	0.60 Sqm
			2.	60% Cotton 40% Silk woven fabric GSM 65 (+/-10%)	0.14 Sqm

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.113	M/s Orient Craft Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/171/072/AM-16/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. As informed by DC(MSME) a deficiency letter was issued to the firm vide their letter dated 24.05.2015. Therefore, it was decided to await the same and defer the case for relisting on 16.07.2015.

(25)

Case No.114	M/s J. K. Fabrics (Bangalore) Pvt. Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/115/AM-15/DES-V
Ratification of input output norms in respect of Advance Authorization No. 0710103662 dated 20.04.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	**71/0-** 100% Natural Silk fabrics/Made ups/sarees 1) – Mulberry thrown silk	896.000 K.G		Mulberry thrown silk yarn (Gummed and Twisted)	1227.520 K.G
2.	**71/0-** 100% Natural Silk fabrics/Made ups/sarees 1) – Mulberry dupion silk	2852.520 K.G		Mulberry Dupion Silk Yarn (Gummed and Untwisted)	3907.952 K.G

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(26)

Case No.115	M/s All Nish Fashions Pvt. Ltd.

NC 11/AM-16 dt 18.06.2015	File No.01/84/050/081/AM-15/DES-V

Ratification of input output norms in respect of Advance Authorization No. 0510385736 dated 05.05.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ask the firm to submit the following and defer the case for re-listing on 16.07.2015:

i) To modify the word mentioned in representation dated 05.03. 2015 about the decision of NC.
ii) Copy of the Shipping Bill,
iii) Copy of the Bill of entries

(27)

Case No.116	M/s Jiwanram Sheoduttrai Industries Pvt. Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/060/AM-12/DES-V

Ratification of input output norms in respect of Advance Authorization No. 0210158233 dated 28.04.2011.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S. No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Coverall fire master - model : 7 - fm1040rigg - 101 - color : marine blue -	1120 No.	1.	Fabric style : tencate 21 , color - marine blue - 94045 ss , composition : 100% COTTON ; WEIGHT (GSM) - 360 gsm (+/-5%) , WIDTH - 150.00 cms. ; FINISH - F.R ---- (3541.44 Mtr.)	5312.160 Sq. meter
			2.	9801.050 reflective tape silver fl.ret 50 mm -- (3141.60 mtr.)	159.590 Sq. meter
			3.	Cap 201 - 24 x 5 . 5 pioner anti brass , metal stud buttons - no. 16696w	4525.000 Nos
			4.	Spring 201 , pioner anti brass , metal stud buttons - no. 15040w	4525.000 Nos
			5.	Stud 201, pioner anti brass , metal stud buttons - no. 10663w	6787.000 Nos
			6.	Rivet - 201 , 6mm , pioner anti brass , metal stud buttons - no. 10681w	6787.000 Nos
			7.	Im # tx 2767 black , ykk # rgmc - 5* da o/da ope 14 n-anti nd -b slsb-b, closed end # 5 metal zipper , golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	1131.000 Nos
			8.	Im # tx 2455 black , ykk # rgc - 56 da ope 14 kensin - n - anti , closed end # 5 metal zipper, golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	2262.000 Nos

			9.	Information label : - 11612 label for garment 100 x 140 mm --- 1094 exf	1131.000 Nos
			10.	Information label : - 11612 del. 2. Manual 100 x 140 mm -- 1094 exg	1131.000 Nos
2.	Coverall fire master - model : 7 - fm1040rigg - 103 - color : royal blue -	1480.000 No.	11.	Fabric style : tencate 21 , color - royal blue - 94046 ss , composition : 100% cotton ; weight (gsm) - 360 gsm (+/-5%) , width - 150.00 cms. ; finish - f.r - (4679.76 mtr.)	7019.640 Sq. meter
			12.	9801.050 reflective tape silver fl.ret 50 mm -- (4151.40 mtr.)	210.890 Sq. Meter
			13.	Cap 201 - 24 x 5 . 5 pioner anti brass , metal stud buttons - no. 16696w	5979.000 Nos
			14.	Spring 201 , pioner anti brass , metal stud buttons - no. 15040w	5979.000 Nos
			15.	Stud 201, pioner anti brass , metal stud buttons - no. 10663w	8969.000 Sq. Meter
			16.	Rivet - 201 , 6mm , pioner anti brass , metal stud buttons - no. 10681w	8969.000 Nos
			17.	Im # tx 2767 black , ykk # rgmc - 5* da o/da ope 14 n-anti nd -b slsb-b, closed end # 5 metal zipper , golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	1495.000 Nos
			18.	Im # tx 2455 black , ykk # rgc - 56 da ope 14 kensin - n - anti , closed end # 5 metal zipper, golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	2990.000 Nos
			19.	Information label : - 11612 label for garment 100 x 140 mm --- 1094 exf	1495.000 Nos
			20.	Information label : - 11612 del. 2. Manual 100 x 140 mm -- 1094 exg	1495.000 Nos
3.	Coverall fire master ---- model : 7 - fm1040rigg - 500 ---- color : red ---	310.000 No.	21.	Fabric style : tencate 21 , color - code- 94055 - ss , composition : 100% cotton ; weight (gsm) - 360 gsm (+/-5%) , width - 150.00 cms. ; finish - f.r --- (980.22 mtr.)	1470.330 Sq. Meter
			22.	9801.050 reflective tape silver fl.ret 50 mm -- (869.55 mtr.)	44.170 Sq. Meter
			23.	Cap 201 - 24 x 5 . 5 pioner anti brass , metal stud buttons - no. 16696w	1252.000 Nos

			24.	Spring 201 , pioner anti brass , metal stud buttons - no. 15040w	1252.000 Nos
			25.	Stud 201, pioner anti brass , metal stud buttons - no. 10663w	1878.000 Nos
			26.	Rivet - 201 , 6mm , pioner anti brass , metal stud buttons - no. 10681w	1878.000 Nos
			27.	Im # tx 2767 black , ykk # rgmc - 5* da o/da ope 14 n-anti nd -b slsb-b, closed end # 5 metal zipper , golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	313.000 Nos
			28.	Im # tx 2455 black , ykk # rgc - 56 da ope 14 kensin - n - anti , closed end # 5 metal zipper, golden brass teeth with da autolock pull teeth / stopper / pull / slide = gold (ykk color# 0)	626.000 Nos
			29.	Information label : - 11612 label for garment 100 x 140 mm - 1094 exf	313.000 Nos
			30.	Information label : - 11612 del. 2. Manual 100 x 140 mm - 1094 exg	313.000 Nos

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.117	M/s Precise Seamless Apparels Pvt. Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/356/AM-15/DES-V
Ratification of input output norms in respect of Advance Authorization No. 0510392553 dated 23.12.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Knitted seamless bralette with or without pad made out of synthetic yarns	100000 No.	1.	Synthetic yarn of polyester blended or unblended, nylon 6, 66, nylon/spandex, single (s &/or z twist), double, covered, of assorted counts	8692 K.G
			2.	Folded elastic tape	236250 Meter
			3.	Brushed elastic tape	47250 Meter
			4.	Metal slider	630000 No.

			5.	Bra pads	105000 Pair

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.118	M/s Bright Choice Overseas.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/428/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No. 0310717819 dated 20.12.2012.	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Mens Pants made out of 100% Nylon Fabric width:59 GSM 164 (+/-10%) ITEM No. AdvP	2530 No.		100% nylon fabrics width 59 GSM 164 (+/-10%)	8775 Sq. meter
2.	Mens Shorts made out of 100% Nylon Fabric width:59 GSM 164 (+/-10%) ITEM No. AdvS	2530 No.		100% nylon fabrics width 59 GSM 164 (+/-10%)	7249 Sq. meter
3.	Mens Pants made out of 100% Nylon Fabric width:59 GSM 164 (+/-10%) ITEM No. CTP	1430 No.		100% nylon fabrics width 59 GSM 164 (+/-10%)	4960 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(30)

Case No.119	M/s Maya Exports Corporation.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/198/AM-15/DES-V
Rectification of input output norms in respect of Advance Authorization No. 0510390974 dated04.09.2014.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The Committee noted that a deficiency letter was issued to the firm on 20.04.2015 as they have not given any justification for enhancement of higher norms of the export product but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

(31)

Case No.120	M/s Precise Seamless Apparels Pvt. Ltd.
NC 11/AM-16 dt 18.06.2015	File No.01/84/050/397/AM-15/DES-V
Rectification of input output norms in respect of Advance Authorization No. 0510392983 dated 23.12.2014.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the above said Authorisation has already been ratified by NC in its meeting held on 16.04.2015.Therefore, it was decided to maintain the status quo.

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